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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

CA (CAA) No. 766/KB/2018

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd OCTOBER, 2018, 10:30 A.M

Name of the Company		Eastern Auto Investo Pvt. Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

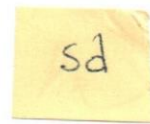
1.	CS Raja Patrak	Applicant Co	[Signature] 31/10/18
2.	CS Mohan Ben Goenka		

117. 03-10-2018 – CP(CAA) No. 766/KB/2018- Eastern Auto Investo Pvt.
Ltd.

O R D E R

The Ld. Counsel for the Applicant appeared .

Heard. Reserved for orders.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)